Declaration of Assets and Liabilities

Year 2021-22

Ranjit Kumar

son/daughter/wife of CT. Shiv Nandan Chouhan

aged 45 years, belonging to Bihar Vidhan Sabha
service and presently working as office Attendant (Civil)

give herein below the details of the assets (immovable, movable, bank balances, etc.) of myself, my spouse and dependants:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	13,000	30,000	5000	1000	Nil
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies.	Nil	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies.	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	Nil	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Motorcycle BR219 & 143	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Nil	Gold-10gm Silver-5gm	Nil	Nil	Nil
(vii)	Other assets such as values of claims / interests	90,000/-	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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8. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	S Bisoi	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government depts:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on _____
(a)	(i) Loans from Banks	SBI - Bihar Vidhan Sabha	15,0000
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

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	(a) dues to departments dealing with telephones	Nil	Nil
	(b) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(c) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharges [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CVGPK7212P	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C. Personal Detail

GPF/CDF/PAN No. : PTS/BLA-1369

Gender : M (M/F)

Date of Birth : 05/04/1976 (DD/MM/YYYY)

Class/Group : C (A/B/C)

Cadre : BLA - Secretariat Service
(Full Name e.g. B.A.S. - Bihar Administrative Service, B.S.S. - Bihar Secretariat Service etc.)

Home District : Nalanda

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna

Date: 10/02/22

Signature: [Handwritten Signature]

Name of Employee: विजय कुमार

Designation: कार्यालय पर-चाली (स्फप)

Department: बिहार विधान (आ.पता)

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

[Handwritten Signature]